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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No. 210/00534/2016

Dated this Wednesday, the 12th day of June , 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (ADMINISTRATIVE)
SHRI R.N.SINGH, MEMBER (JUDICIAL)

1. Mr. Ashish Ramesh Tare,
Aged about 28 years,
residing at Plot No.278/18,
Prashash Kiran, SG Society, Sector 2,
Thakery Nagar, Mumbai 400 067.
2. Mrs. Maya Dadaso Raskar,
aged about 25 years,
residing at post Kadegaontal Kadegaon,
Taluka and District Sangli 415 304.
3. Mr. Pritesh Purushottam Paradkar,
aged about 24 years,
residing at Room No.6, Hanuman Sadan,
Sarvodaya Nagar, Jangal Mangal Road,
Bhandup (W) 400 078.
4. Mr. Amol Chandrakant Nagvekar,
aged about 30 years,
residing at D 16/1/11, Dudsagar Society,
CIBA Road, Goregaon East, 400 065.
5. Mr. Umesh Devdas Tandel,
aged about 26 years,
residing at Sudam Cottage,
Lala Nigam Road, Colaba, Mumbai 400 042.
6. Mr. Nilesh Nandkumar Sarang,
aged about 29 years,
residing at Room No.5, Chawl LKNO 2,
Vitthal Rakhmal Niwas, Shastri Nagar,
Kanjurmarg East, Mumbai 400 042.
7. Mr. Utakarsh Arvind Dhargalkar,
aged about 29,
residing at Vitthal Krupa Co-operative Society,
14/402, New Ayre Road, Near Raj Ganga,
Maharashtra 421 202.

8. Mr. Satyavijay Dattaram Jadhav,
Aged about 25 years,
residing at Post Dandi Malvan,
Taluka Devgad, Dist Sindhudurg 416 612.
9. Mr. Suhas Madhukar Koyande,
aged about 25 years,
residing at Post Kunkeshwar, Taluka Devgad,
Dist. Sindhudurg 416 613.
10. Mr. Prathamesh Pratap Nesvankar,
aged about 23 years,
residing at Post Mithamumbari, Bagwadi,
Taluka- Devgad, Dist Sindhudurg 416 613.
11. Mr. Prathamesh Nandkumar Sarang,
aged about 25 years,
residing at Room No.5, Chawl LKNO 2,
Vitthal Rakhumal Niwas, Shastri Nagar,
Kanjurmarg (E) 400 042.
12. Mr. Kishorkumar Ramchandra Jaikar,
aged about 26 years,
residing at 1/1 Sunny Mendpnia Chawl,
Behind BMC School, Kanjuri Village,
Kanjurmarg, Mumbai.
13. Mr. Pranay Deepak Raul,
aged about 25 years,
residing at P/19/2 SPOC Defence Colony,
Sion, Trombay Road, Mankhurd (E),
Mumbai 400 088.
14. Mr. Adinath Mahadev Kale,
aged about 28 years,
residing at Vitthai Krupa Co-operative Society,
4/401, New Aayre Road, Near Raj Ganga,
Dombavali, Thane 421 202.

... Applicants

(None)

VERSUS

1. Union of India, The Secretary,
Integrated Headquarters (Navy),
Ministry of Defence, New Delhi 110 011.
2. The Chief of the Naval Staff,
The Integrated Headquarters (Navy),
Ministry of Defence, New Delhi 110 011.

3. The Admiral Superintendent,
Naval Dockyard,
Shahid Bhagat Singh Road,
Mumbai 400 023.
4. The Flag Officer Commanding in Chief,
Head Quarters, Western Naval Command,
Shahid Bhagat Singh Road,
Mumbai 400 001. ... Respondents

*(By Advocate Ms. Ruju R. Thakker proxy counsel
for Shri A.M.Sethna)*

O R D E R (ORAL)

Per: R.N. Singh, Member (Judicial)

None is present on behalf of the applicant.

2. Ms. Ruju R. Thakker, learned proxy counsel for Shri A.M.Sethna, learned counsel for the respondents.
3. It was found that reply affidavit was filed on behalf of the respondents way back on 24.04.2018. However, since then no rejoinder has been filed by the applicants. Moreover, it is apparent from the previous orders that there is no representation on behalf of the applicant on 25.07.2018, 01.10.2018, 04.12.2018, 17.01.2019, 18.02.2019 and 26.03.2019. Even on 16.01.2017, 01.03.2017, 25.04.2017, 11.07.2017, 14.09.2017, 09.11.2017, 01.01.2018 and 07.03.2018 also there was no representation on behalf of the applicants.
4. It appears that the applicants have lost interest in pursuing the matter.
5. Accordingly, the OA is dismissed for default as well as for non-prosecution.

(R.N.Singh)
Member (Judicial)

(Dr. Bhagwan Sahai) |
Member(Administrative)

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